



Central Electricity Regulatory Commission

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Petition No. 433/TL/2025

Dated: 4.8.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79 (1) (e) of the Electricity Act, 2003 (the Act) has been made by **RatleKiru Power Transmission Limited**, Shop No-28A, Ground Floor, Omex Square, Jasola, New Delhi- 110025 in order to implement the transmission project viz. "Transmission scheme for evacuation of power from Ratle HEP (850MW) & Kiru HEP(624) MW: Part-A" (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer basis consisting of the following elements:

Sl. No.	Scope of the Transmission Scheme	Scheduled COD in months from Effective Date
1	LILO of 400 kV Kishenpur- Dulhasti line (Twin) at Kishtwar S/s, along with associated bays at Kishtwar S/s 400 kV Kishenpur -Kishtwar (LILO section) shall be on Twin HTLS (with minimum 2100 MVA capacity) configuration 400 kV Dulhasti -Kishtwar (LILO section) shall be on Twin Zebra configuration 400 kV line bays at Kishtwar – 2 Nos. (GIS) (line bays at Kishtwar S/s end shall be rated accordingly)	24 months from SPV transfer (24.3.2027)
2	400 kV Kishenpur-Samba D/C line (Quad) (only one circuit is to be terminated at Kishenpur utilizing 1 No. of 400 kV vacated line bay at Kishenpur S/s (formed with bypassing of one ckt of 400 kV Kishtwar – Kishenpur 400 kV D/C line (Quad) at Kishenpur) while the second circuit would be connected to the bypassed circuit of 400 kV Kishtwar – Kishenpur line (Quad))	
3	Bypassing of one ckt of 400 kV Kishtwar – Kishenpur 400 kV D/C line (Quad) at Kishenpur and connecting it with one of the circuits of Kishenpur-Samba 400 kV D/C line (Quad), thus forming 400 kV Kishtwar - Samba (Quad) direct line (one ckt)	
4	1x80 MVar Switchable line reactor at Samba end of 400 kV Kishtwar-Samba 400 kV line-165 km (Quad) [formed after bypassing of 400 kV Kishtwar – Kishenpur line (Quad) at Kishenpur and connecting it with one of the circuit of Kishenpur-Samba 400 kV D/C line (Quad)] 420 kV, 80 MVar switchable line reactors at Samba S/s end– 1 No. - Switching equipment for 420kV, 80 MVar switchable line reactors at Samba S/s end – 1 No.	
5	1x63 MVar Switchable line reactor on each ckt at Jalandhar end of Kishenpur– Jalandhar D/C direct line -171 km (Twin) (formed after bypassing both ckts of 400 kV Kishenpur – Samba D/C line (Twin) and 400 kV Samba – Jalandhar D/C line (Twin) at Samba and connecting them together to form Kishenpur– Jalandhar D/C direct line (Twin)) 420 kV, 63 MVar switchable line reactors at Jalandhar S/s end– 2 Nos. - Switching equipment for 420kV, 63 MVar switchable line reactors at Jalandhar S/s end – 2 Nos.	
6	400 kV Samba- Jalandhar D/C line (Quad) (only one circuit is to be terminated at Jalandhar utilizing 1 No. of 400 kV vacated line bay at Jalandhar S/s (formed with bypassing of 400 kV Jalandhar – Nakodar line (Quad) at Jalandhar) while second circuit would be connected to bypassed circuit of Jalandhar –Nakodar 400 kV line (Quad))	
7	1x80 MVar Switchable line reactor at Samba end of Samba –Nakodar direct line (Quad) (187km) formed after bypassing of 400 kV Jalandhar – Nakodar line (Quad) at Jalandhar and connecting it with one of the circuit of Samba-Jalandhar 400 kV D/C line (Quad Moose), thus forming Samba–Nakodar line (Quad) 420 kV, 80 MVar switchable line reactors at Samba S/s end– 1 No. - Switching equipment for 420 kV, 80 MVar switchable line reactors at Samba S/s end – 1 No.	
8	Bypassing 400 kV Jalandhar – Nakodar line (Quad) at Jalandhar and connecting it with one of the circuit of Samba-Jalandhar 400 kV D/C line (Quad Moose), thus forming 400 kV Samba –Nakodar (Quad) direct line	

Note:

- M/s Sterlite shall provide space for 2 Nos. of 400 kV line bays (GIS) at Kishtwar S/s.
- M/s POWERGRID shall provide space for 1 No. 80 MVar Switchable line reactor (along with switching equipment) at Samba end of 400 kV Kishtwar-Samba 400 kV line.
- M/s POWERGRID shall provide space for 2 Nos. 63 MVar Switchable line reactor (along with switching equipment) at Jalandhar end of Kishenpur– Jalandhar D/C direct line (on each ckt).
- M/s POWERGRID shall provide space for 1 No. 80 MVar Switchable line reactor (along with switching equipment) at Samba end of Samba–Nakodar direct line.
- The Central Transmission Utility of India Limited, vide its letter dated 7.4.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 2.8.2025 in Petition No. 433/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **RatleKiru Power Transmission Limited** before the Commission can be accessed at the <https://www.indigrid.co.in/documents-manager/> or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **17.8.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **19.8.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary